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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 461/2017**

**PTC INDIA FINANCIAL SERVICES LTD. .... Plaintiff**

Through **Ms. Pallavi Kumar, Adv.**

versus

**KOHINOOR POWER PVT. LTD. .... Defendant**

Through **Ms. Rashmi Singhanian, Adv. for D-1**  
**Mr. Shavani Vijay, Adv. for proposed**  
**defendants no. 2 &3**

**CORAM:**

**SH. DEEPAK WASON (DHJS), JOINT REGISTRAR**  
**(JUDICIAL)**

**ORDER**

% **20.11.2018**

**IA No. 13938/2017 (application moved on behalf of plaintiff for**  
**impleading proposed defendant nos.2&3)**

Ld. Counsel for proposed defendants seeks time to file reply.  
Same be filed within four weeks from today, with advance copy to  
opposite party to be followed by rejoinder, if any, thereafter within  
four weeks.

Re-notify for **consideration on this IA on 26.02.2019.**

**DEEPAK WASON (DHJS)**  
**JOINT REGISTRAR (JUDICIAL)**

**NOVEMBER 20, 2018/cd**